

Annexure – 7 Name of the corporate debtor: South East U. P. Power Transmission Company Limited; Date of commencement of CIRP: July 16, 2020; List of creditors as on: February 09, 2021

List of operational creditors (Government dues)

| Sl. No. | Details of Claimant                     |                               | Details of claim received                           |                | Details of claim admitted |                 |   |                             |                        |   |                            | Amount of claim under verification | Remarks, if any |  |                              |
|---------|---|-------------------------------|---|----------------|---------------------------|-----------------|---|-----------------------------|------------------------|---|----------------------------|------------------------------------|-----------------|--|------------------------------|
|         | Department                              | Government Identification No. | Date of receipt                                     | Amount claimed | Amount of claim admitted  | Nature of claim | Amount covered by security interest                     | Amount covered by guarantee | Whether related party? | % of voting share in CoC, if applicable | Amount of contingent claim |                                    |                 | Amount of any mutual dues, that may be set-off | Amount of claim not admitted |
| 1.      | Commercial Tax Department Uttar Pradesh | State Government              | UP Commercial tax department Lucknow, Uttar Pradesh | 06-10-20       | 68,56,82,945              | -               | Operational creditor (Government dues)- Value Added Tax | -                           | -                      | No                                      | NA                         | -                                  | -               | 68,56,82,945                                   |                              |

(Amount in ₹)